

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 29th March, 2017

In exercise of the powers conferred under Sub-rule 5 of Rule 5 of "The Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Service) Rules, 2014", Hon'ble the Chief Justice of the High Court has been pleased to re-constitute the Monitoring Committee consisting of His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura with immediate effect for an overall monitoring of the process of recruitment of all categories of employees on the District Courts' Ministerial Establishment.

2. This is issued in partial modification of earlier notification No.F.44(11)-HC/2016/15639-61 dated 29th August, 2016.

By Order

Sd/-

S. G. Chattopadhyay
Registrar General

Memo No.F.44(11)-HC/2016/6280-306

Dated, Agartala, the 29th March, 2017

Copy to:-

1. The LR. & Secretary, Law Department, Government of Tripura, Agartala.
2. The District & Sessions Judge, West Tripura District, Agartala/Unakoti Judicial District, Kailashahar/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur.
3. The Judge, Family Court, Agartala, West Tripura District/Kailashahar, North Tripura District/Udaipur, Gomati Judicial District.
4. The Registrar (Vigilance), High Court of Tripura, Agartala.
5. The Registrar (Judicial), High Court of Tripura, Agartala.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
7. The Registrar (Admn), High Court of Tripura, Agartala.
8. The Joint Registrar, High Court of Tripura, Agartala.
9. All Deputy Registrars, High Court of Tripura, Agartala.
10. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
11. The Assistant Registrar (Admn. I & II), High Court of Tripura, Agartala.
12. The System Analyst, High Court of Tripura, Agartala. He is directed to upload the same in the official Website of the High Court of Tripura.
13. The Superintendent (Estt. Section), High Court of Tripura, Agartala.
14. Concerned File(s).


29.3.17
Registrar General